

12.14 hrs.

ANDHRA PRADESH LEGISLATIVE COUNCIL BILL, 2004 **

THE MINISTER OF LAW & JUSTICE (SHRI H.R. BHARDWAJ): Sir, I beg to move for leave to introduce a Bill to provide for the creation of Legislative Council for the State of Andhra Pradesh and for matters supplemental, incidental and consequential thereto. ...(*Interruptions*)

MR. SPEAKER: Let it be moved first.

(*Interruptions*) â€¦*

MR. SPEAKER: Nothing is taken on record.

रेल मंत्री (श्री लालू प्रसाद) : अध्यक्ष महोदय, इस पर डिस्कशन की कोई आवश्यकता नहीं है। â€¦! (ब्यवधान)

अध्यक्ष महोदय : उन्होंने प्रश्न पूछ लिया है, इसलिए अब इस पर कोई डिस्कशन नहीं होगा। It has already been decided.

श्री लालू प्रसाद : अध्यक्ष महोदय, इसके बाद इस पर डिस्कशन की कोई आवश्यकता नहीं है।

SHRI KINJARAPU YERRANNAIDU (SRIKAKULAM): Sir, kindly give me a minute to speak. ...(*Interruptions*)

MR. SPEAKER: You have not given a notice on time. It is not allowed according to the Rules.

...(*Interruptions*)

SHRI KINJARAPU YERRANNAIDU : Sir, I have given a notice. Kindly give me one minute.

MR. SPEAKER: I will not allow this. The Rules have been amended with regard to this issue. You have not given any reason.

...(*Interruptions*)

MR. SPEAKER: I cannot allow breach of the Rules. Every day the Rules are being broken.

...(*Interruptions*)

* Not Recorded

** Published in the Gazette of India, Extraordinary, Part-II, Section-2, dated 16.12.2004

SHRI KINJARAPU YERRANNAIDU : Sir, kindly give me one minute to speak.

MR. SPEAKER: You have yourself made amendments in the Rules.

SHRI KINJARAPU YERRANNAIDU : Sir, I will not make any speech. I will only take one minute. Sir, in terms of article 161 ...(*Interruptions*)

श्री देवेन्द्र प्रसाद यादव (अंझारपुर) : अध्यक्ष महोदय, इन्होंने जवाब सुनने के बाद वाकआउट किया है। आपका आदेश किसके उमर है ? â€¦! (ब्यवधान)

अध्यक्ष महोदय : हमारी बात कोई नहीं सुनता।

...(*ब्यवधान*)

MR. SPEAKER: Nobody listens to the Chair. The Chair has become a mere formality.

...(*Interruptions*)

MR. SPEAKER: No, I will delete it. You have not given reasons. The Rules have been amended.

...(Interruptions)

MR. SPEAKER: What is the reason for your opposing this Bill?

SHRI KINJARAPU YERRANNAIDU : Sir, I have given notice why I am opposing the Bill.

MR. SPEAKER: You have not given reasons for opposing this Bill. You are also aware that the Rules have been amended. I will not allow this. No, I am sorry.

...(Interruptions)

SHRI KINJARAPU YERRANNAIDU : Sir, kindly allow one minute to speak. ...(Interruptions)

MR. SPEAKER: I will not allow it.

...(Interruptions)

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the creation of Legislative Council for the State of Andhra Pradesh and for matters supplemental, incidental and consequential thereto."

The motion was adopted.

SHRI H.R. BHARDWAJ: Sir, I introduce the Bill.

(Interruptions) *

MR. SPEAKER: It is not being recorded. Matters of Urgent Public Importance.

...(Interruptions)

MR. SPEAKER: Mr. Yerrannaidu, you are such a respected and senior Member, and when I stand, you should sit down.

...(Interruptions)

MR. SPEAKER: You are a very senior and respected Member. We have consciously changed the Rules, and you were a party to it. It has been stated that merely giving notice of opposition is not sufficient. The hon. Member has to indicate the grounds on which he is opposing. You have not chosen to do so, and you want me to violate the Rules. We have already amended it, and you were a party to it. You cannot expect me to violate it.

SHRI KINJARAPU YERRANNAIDU (SRIKAKULAM): Sir, I have not asked you to violate the Rules. As an exception, I am asking you to allow me to speak. I am not aware of the recent changes in the Rules, and that is the reason I am requesting you to allow me to oppose this Bill.

MR. SPEAKER: Therefore, I am repeatedly reminding you that the Rule has been changed. It has been replaced, and it has already been done.

DR. M. JAGANNATH (NAGAR KURNOOL): Sir, kindly allow him one minute to speak.

MR. SPEAKER: No, nothing will be recorded. You can go on shouting.

(Interruptions) *

* Not Recorded.